

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 06.11.2020 (FRIDAY)

COURT – II (VIRTUAL MODE)

12:00 Noon

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1482 of 2019 Part Heard	Concast Steel & Power Ltd. (In Liquidation) Vs. MSTC Ltd.	R. Sudhinder	Pallavi Pratap Saikat Sarkar-R1

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar